

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS.17 AND 18 of 2015**

**Dated: 2<sup>nd</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Green Energy Association ...Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

**APPEAL NOS.17 AND 18 of 2015**

**In the matter of :**

**Green Energy Association ...Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nimesh Kumar Jha**

**Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad for R.1  
Ms. Suparna Srivastava for R.2  
Mr. Jasmeet Singh  
Mr. S. Mohammad Rai for R.3  
Ms. Divya Chaturvedi for R.4**

**ORDER**

Pleadings are complete. List these appeals for hearing on

**12.01.2017.**

**(I.J. Kapoor)  
Technical Member  
mk/pr**

**(Justice Ranjana P. Desai)  
Chairperson**